for remaining absent from all meetings of nationalise the Foreign Banks operating the House during the current session?

(No 1 Ion, Member dissented)

MR. CHAIRMAN: Permission to remain absent i granted.

FROM MESSAGE THE LOK SARHA

THE APPROPRIATION BILL, 1971

SECRETARY: Sir. I have to report to the House tile following message received from the Lo. Sabha, signed by the Secretary of the Lak Sabha:-

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct o Business in Lok Sabha Lam directed to enclose herewith the Appropriation Eill, 1971, as passed by Lok Sabha at its sitting held on the 25th March, 19' 1.

The Speaker has certified that this wBill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay the Bill on the Table.

THE CONSTITUTION (AMENDMENT) BILL, 1971

(to ameend article 368)

SHRI BH JPESH GUPTA (West Bengai): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI BHI PESH GUPTA: Sir, I introduce the Bill ~

THE NATIONALISATION OF FOREI IN BANKS BILL, 1971

SHRI AR, UN ARORA (Uttar Pradesh): Sir, I move or leave to introduce a Bill to the people in the elections.

within the territory of India.

The question was put and the motion was adopted.

SHRI NIREN GHOSH: Before he introduces the Bill, may I know whether the Bill provides that no compensation would be paid?

MR. CHAIRMAN: The Bill was circulated.

SHRI ARJUN ARORA: The Bill provides that.

Sir Lintroduce the Billl. &

THE CONSTITUTION (AMENDMENT) BILL, 1971

(to amend article 368)

SHRI BHUPESH GUPTA (West Bengal): I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the moti on was adonted.

SHRI BHUPESH GUPTA: I introduce the Bill.

THE CONSTITUTION (AMENDMENT) BILL. 1971

(to amend articles 124 and 217).

SHRI BHUPESH GUPTA (West Bengal): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI BHUPESH GUPTA: Sir, I introduce the Bill.

These are all according to the mandate of